

HIGH COURT OF MANIPUR

AT IMPHAL

CASE CLEARANCE RATE IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2022

HIGH COURT OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
109	8	117	122	12	134	111.93	150.00	114.53

SUBORDINATE COURTS OF MANIPUR

Institution during the month			Disposal during the month			Case Clearance Rate (%)		
Civil (A)	Criminal (B)	Total (C = A+B)	Civil (D)	Criminal (E)	Total (F = D+E)	Civil (G = D/A * 100)	Criminal (H = E/B * 100)	Total (I = F/C * 100)
125	85	210	178	73	251	142.40	85.88	119.52

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDICIAL)